

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 30.06.2020

Sr.No.	Case No.	Party	Stage	Next date
1	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Arguements	
2	PMLA B.A. 777/2020	State Government ED V/s Rana Kapoor	Arguements	
3	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Arguements	
4	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Arguements	
5	Cr.B.A. 1470/2020	Mohd. Azim Abu Salem Khan V.s J.N. Marg Pst.	Arguements	
6	Exh.47 in PMLA 7/19	Directorate of Enforcement Vs Asif Iqbal Menon	Awaiting report/Hearing	
7	Exh.67 in PMLA 6/19	Directorate of Enforcement V/s IL & FS Financial Service Ltd. & Ors.	Awaiting report	
8	Session Case 577/2018	The Stae of DCB CID UnitII V/s Siddhesh S. Tamhankar & 1 ors.	Reply.	

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)

Date : 25.06.2020

Sr.No.	Case No.	Party	Stage	Next date
1	Cr.B.A. 1470/2020	Mohd. Azim Abu Salem Khan V.s J.N. Marg Pst.	Argument	
2	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Hearing	
3	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Hearing	
4	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Hearing	
5	Cr.B.A. 1455/2020	Mr. Aashutosh Ranade V/s Azad Maidan Pst.	Order	
6	PMLA B.A. 777/2020	State Government ED V/s Rana Kapoor	Order	
7	Cr.B.A. 861/2020	Asif Farooq Khan V.s Marine Drive Pst.	Reply/Say	
8	PMLA M.A. 540/2020	Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Reply/Say	
9	PMLA M.A. 541/2020	Dheeraj Wadhwan V/s Mumbai Zonal Office Mumbai	Reply/Say	
10	PMLA M.A. 545/2020	Kapil Wadhwan V/s Mumbai Zonal Office Mumbai	Reply/Say	
11	PMLA M.A. 546/2020	Dheeraj Wadhawan V/s Mumbai Zonal Office Mumbai	Reply/Say	

12	Ex-47 in PMLA 7 of 19			
13	Ex.67 in PMLA 6 of 19			